COURT-II

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 107 of 2015

Dated: <u>19th April, 2016</u>

Coram: Hon'ble Mr. Justice Surendra Kumar, Judicial Member Hon'ble Mr. T.Munikrishnaiah, Technical Member

In the matter of:-

| Haryana Power Purchase Center & Anr. | ••• | Appellant(s) |
|--|------|---------------|
| Versus | | |
| Haryana Electricity Regulatory Commission & Ors. | •••• | Respondent(s) |

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on <u>30th May, 2016.</u>

(Court Master)

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